

ITEM NO.5

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 3919/2025

MUNNA YADAV

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 09-12-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. V. Elanchezhiyan, AOR
Mr. Danish Saifi, Adv.
Mr. Naman Dwivedi, Adv.
Mr. Subramaniam S, Adv.
Mr. Satish Solanki, Adv.
Mr. Manish Kumar, Adv.

For Respondent(s) :

Ms. Tulika Mukherjee, AOR
Mr. Beenu Sharma, Adv.
Mr. Venkat Narayan, Adv.

Mr. Rohit Amit Sthalekar, AOR
Mr. Purnendu Bajpai, Adv.
Mr. Shashank Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent no.1 is duly represented and reply has already been filed.

Respondent no. 2 is duly represented.

Scanned soft copies of original records from High Court and Trial Court are still awaited. Issue reminder.

List again on 20.01.2026.

Copy of this Record of proceeding be furnished to the concerned ld. Advocate-on-record for information and compliance.

SUJATA SINGH
Registrar

HJ